Annexure-4
Name of the corporate debtor: M/S RIGHT HEALTH PLATTER PRIVATE LIMITED: Date of commencement of CIRP: 20/09/2024; List of creditors as on: 14-05-2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI.	Name of creditor	Details of claim received		Details of claim admitted					Section of Section 2 to the section of the section	Amount of any mutual dues,	Amount of claim not	Amount of claim	Remarks, if any
140.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC		that may be set- off		under verification	
1	Aditya Birla Finance Ltd	03-10-2024	4,26,07,954.00	4,26,07,954.00	Term Loan	4,26,07,954.00	NO	3.21%	•	•		-	
2	UGRO Capital Limited	26-09-2024	6,07,56,094.00	6,07,56,094.00	Term Loan	6,07,56,094.00	NO	4.57%	×	-	-	-	
3	LIVFIN INDIA PRIVATE LIMITED	03-10-2024	-3,01,41,420.00	3,01,41,420.00	Term Loan	3,01,41,420.00	NO	2.27%		-	7	-	

FOR RIGHT HEALTH PLATTER PRIVATE LIMITED

S KASI VISWANATHAN RESOLUTION PROFESSIONAL

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